

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/30/7/AMR/ 2019	Under Liquidation	7 OF IBC	International asset Reconstruction Company Pvt Ltd Vs Shri Maruthi Textiles Ltd
	IA (IBC)/138/2024	U/s 60(5) of IBC, 2016	Mr.Narender Gandhari, Liquidator of Maruthi Textiles Ltd Vs Tahsildar (MRO), Nagari, Chittoor District and Revenue Divisional Officer(RDO), Kondamitta, Chittoor District
	IA(IBC)/36/2021	54(1)	Narender Gandhari, Liquidator (In the matter of Shri Maruthi Textiles Ltd)

ORDER

IA (IBC)/138/2024:

Present: Mr. VVSN Raju, Ld. Counsel & Ms. N. Aishwarya, Ld. Counsels for the Applicant.

None appears for the R1 & R2. Hence, R1 & R2 are *set ex-parte*.
Pleadings stand completed. For hearing, list the matter on 09.09.2024.

IA (IBC)/36/2021:

Present: Mr. VVSN Raju, Ld. Counsel & Ms. N. Aishwarya, Ld. Counsels for the Applicant.

Pleadings are completed. For hearing, list the matter on 09.09.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**